

Training of judicial officers where judges are acting as mediator as well as parties.



Mediation training to AD&SJ in progress.



Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India,(as his Lordship the Chief Justice was then), presenting certificate to Shri B.B. Chaudhary, Addl. District & Sessions Judge, Mediator, on his successfully completion of Mediation Skills Training and Practicum imparted by ISDLS , San Fransisco, USA appointed by Mediation & Conciliation Project Committee , Supreme Court of India, on October 24, 2005.



Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India, (as his Lordship the Chief Justice was then), presenting certificate to Shri Manoj Jain, Addl. District & Sessions Judge, Mediator, on his successfully completion of Mediation Skills Training and Practicum imparted by ISDLS, San Francisco, USA appointed by Mediation & Conciliation Project Committee, Supreme Court of India, on October 24, 2005.



Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India, (as his Lordship the Chief Justice was then), presenting certificate to Shri M.L. Mehta, Addl. District & Sessions Judge, Mediator, on his successfully completion of Mediation Skills Training and Practicum imparted by ISDLS, San Francisco, USA appointed by Mediation & Conciliation Project Committee, Supreme Court of India, on October 24, 2005.



Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India, (as his Lordship the Chief Justice was then), presenting certificate to Shri B.S. Mathur, Appellate Tribunal, MCD, Mediator, on his successfully completion of Mediation Skills Training and Practicum imparted by ISDLS, San Francisco, USA appointed by Mediation & Conciliation Project Committee, Supreme Court of India, on October 24, 2005.



Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India, (as his Lordship the Chief Justice was then), presenting certificate to Shri P.K. Bhasin, Addl. District & Sessions Judge, (as his Lordship was then) on his successful completion of Mediation Skills Training and Practicum imparted by ISDLS, San Francisco, USA appointed by Mediation & Conciliation Project Committee, Supreme Court of India, on October 24, 2005.



Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India, (as his Lordship the Chief Justice was then), presenting certificate to Shri O.P. Gupta, Addl. District & Sessions Judge, Mediator, on his successfully completion of Mediation Skills Training and Practicum imparted by ISDLS, San Francisco, USA appointed by Mediation & Conciliation Project Committee, Supreme Court of India, on October 24, 2005..



Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India, (as his Lordship the Chief Justice was then), presenting certificate to Shri M.R. Sethi, Addl. District & Sessions Judge, Mediator, on his successfully completion of Mediation Skills Training and Practicum imparted by ISDLS, San Francisco, USA appointed by Mediation & Conciliation Project Committee, Supreme Court of India, on October 24, 2005.



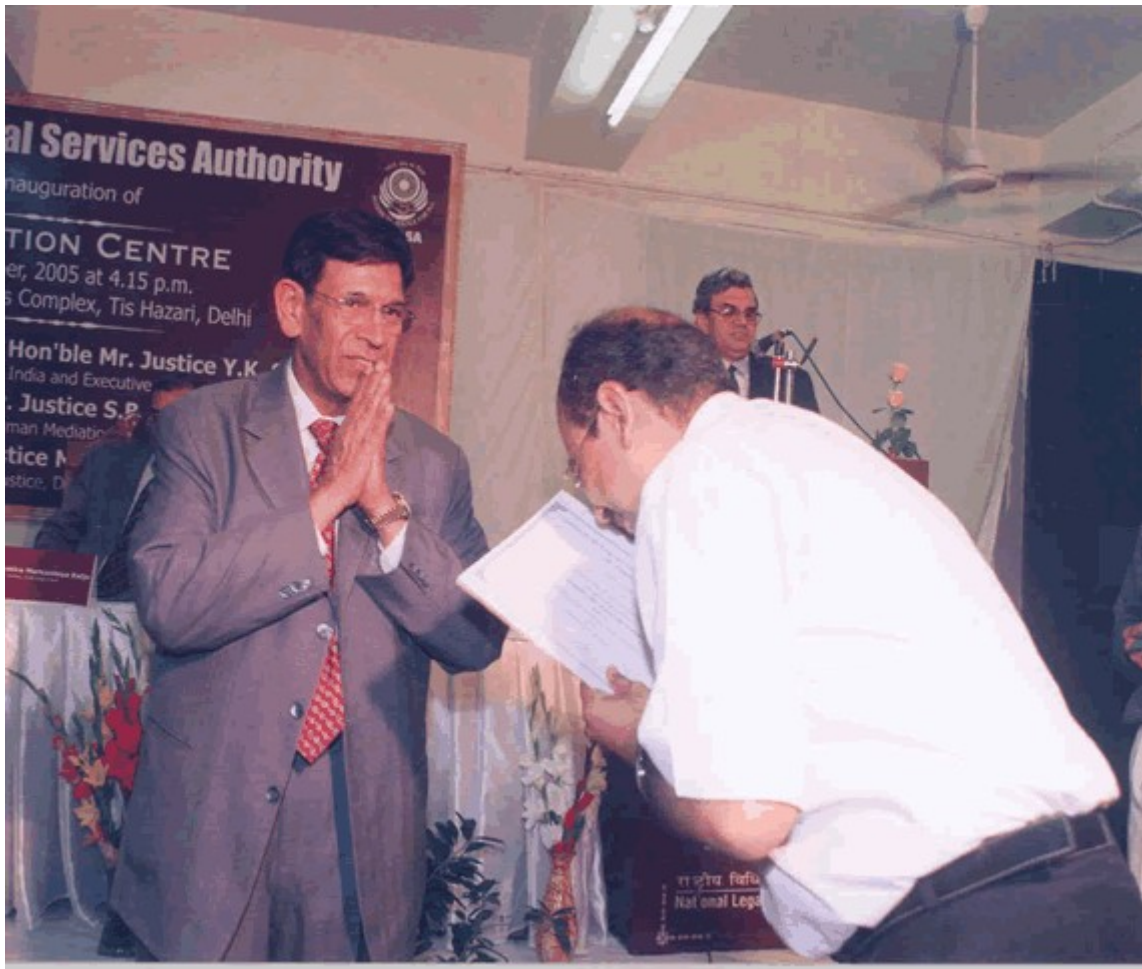
Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India, (as his Lordship the Chief Justice was then), presenting certificate to Shri Dharmesh Sharma, Addl. District & Sessions Judge, Mediator, on his successful completion of Mediation Skills Training and Practicum imparted by ISDLS, San Francisco, USA appointed by Mediation & Conciliation Project Committee, Supreme Court of India, on October 24, 2005.



Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India, (as his Lordship the Chief Justice was then), presenting certificate to Ms. Asha Menon, Addl. District & Sessions Judge, Mediator, on her successfully completion of Mediation Skills Training and Practicum imparted by ISDLS, San Francisco, USA appointed by Mediation & Conciliation Project Committee, Supreme Court of India, on October 24, 2005.



Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India, (as his Lordship the Chief Justice was then), presenting certificate to Shri Yogesh Khanna, Addl. District & Sessions Judge, Mediator, on his successfully completion of Mediation Skills Training and Practicum imparted by ISDLS, San Francisco, USA appointed by Mediation & Conciliation Project Committee, Supreme Court of India, on October 24, 2005.



Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India, (as his Lordship the Chief Justice was then), presenting certificate to Shri R.P.S. Teji, Addl. District & Sessions Judge, Mediator, on his successfully completion of Mediation Skills Training and Practicum imparted by ISDLS, San Francisco, USA appointed by Mediation & Conciliation Project Committee, Supreme Court of India, on October 24, 2005.



Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India,(as his Lordship the Chief Justice was then), presenting certificate to Shri Chander Shekhar, Addl. District & Sessions Judge, Mediator, on his successfully completion of Mediation Skills Training and Practicum imparted by ISDLS , San Fransisco, USA appointed by Mediation & Conciliation Project Committee , Supreme Court of India, on October 24, 2005.



Hon'ble Mr. Justice Y.K. Sabharwal, Judge, Supreme Court of India, (as his Lordship was then the Chief Justice), with Hon'ble Mr. Justice S.B. Sinha, Judge, Supreme Court of India and Hon'ble Mr. Justice Madan B. Lokur, Judge, Delhi High Court, on the occasion of inauguration of the Mediation Centre, IIIrd Floor, Tis Hazari Courts Complex, on October 24, 2005 (left to right).



Hon'ble Mr. Justice S.B. Sinha, Judge, Supreme Court of India on extreme right with Mr. Stephen A Mayo and Mr. Robert Rackon the occasion of inauguration of the Mediation Centre, IIIrd Floor, Tis Hazari Courts Complex, on October 24, 2005.



Hon'ble Mr.Justice Madan B.Lokur, Judge, Delhi High Court : Hon'ble Mr.Justice B.Srikrishna, Judge, Supreme Court of India : Mr.Robert Rack: Mr.Stephen A Mayo and Hon'ble Mr.Justice S.B. Sinha, Judge, Supreme Court of India, on the occasion of inauguration of the Mediation Centre, IIIrd Floor, Tis Hazari Courts Complex, on October 24, 2005.



Hon'ble Justice Dr. M.K. Sharma : Hon'ble Mr.Justice Vijender Jain, Acting Chief Justice, Delhi High Court : Hon'ble Mr.Justice S.B. Sinha, Judge, Supreme Court of India : Shri K.C. Lohia, Addl. District & Sessions Judge, Chief Co-ordinator (standing) and Smt.Aruna Suresh, District & Sessions Judge, Delhi, (as mylord was then), sitting on the dias on the occasion of inauguration of the Mediation Centre, Ground Floor, Karkardooma Courts Complex on May 5, 2006.(Left to Right)



Smt.Aruna Suresh, District & Sessions Judge, Delhi, (as mylord was then), on the occasion of inauguration of the Mediation Centre, Ground Floor, Karkardooma Courts Complex, Delhi on May 5, 2006



Hon'ble Mr.Justice Madan B.Lokur, Judge, Delhi High Court, on the occasion of inauguration of the Mediation Centre,Ground Floor,Karkardooma Courts Complex, Delhi on May 5, 2006 .



Hon'ble Mr. Justice Vijender Jain, Acting Chief Justice Delhi High Court, on the occasion of inauguration of the Mediation Centre, Ground Floor, Karkardooma Courts Complex, Delhi on May 5, 2006 .



On the occasion of release of First Annual Report of Mediation Centre, on 8.11.2006

Left to Right : Hon'ble Mr. Justice Dr. M.K. Sharma: Mr. B.B. Choudhary, Incharge, Mediation Centre, Tis Hazari; Mr. Dinesh Dayal, ADJ, Delhi.



On the occasion of release of first Annual Report of Mediation Centre on 8.11.2006

Left to Right : Hon'ble Mr. Justice T.S. Thakur, Delhi High Court; Mr. Talwant Singh, ADJ, Delhi; Mr. V.B. Gupta, Distt. & Sessions Judge, Delhi; Hon'ble Mr. Justice Manmohan Sarin, Judge, Delhi High Court.



**On the occasion of release of first Annual Report of Mediation Centre on
8.11.2006**

**Left to Right : Hon'ble Mr. Justice Madan B. Lokur, Judge Delhi High
Court; Hon'ble Mr. Justice Y.K. Sabharwal, the Chief Justice of the
Supreme Court of India; Mr. V.K. Jain, ADJ/Registrar General,
Supreme Court of India.**



On the occasion of release of first Annual Report of Mediation Centre on 8.11.2006

Left to Right : Hon'ble Mr. Justice Y.K. Sabharwal, the Chief Justice of the Supreme Court of India, Mrs. Veena Birbal, ADJ, Incharge, Karkardooma Courts, Delhi; Hon'ble Mr. Justice S.N. Dhingra, Judge Delhi High Court; Hon'ble Mr. Justice Vijender Jain, Chief Justice, Delhi High Court.



On the occasion of release of first Annual Report of Mediation Centre on 8.11.2006

Front row, left to right : Hon'ble Mr. Justice Anil Kumar, Judge, Delhi High Court; Hon'ble Mr. Justice Mukul Mudgal, Judge, Delhi High Court, Hon'ble Mr. Justice Dr. M.K. Sharma, Judge Delhi High Court.

Second Row, left to right: Hon'ble Justice Ms. Rekha Sharma, Judge, Delhi High Court, Hon'ble Mr. Justice G.S. Sistani, Judge, Delhi High Court, Hon'ble Ms. Justice Hema Kohli, Judge, Delhi High Court, Hon'ble Mr. Justice Ravinder Bhatt, Judge, Delhi High court, Hon'ble Mr. Justice Badar Durez Ahmed, Judge Delhi High Court, Hon'ble Mr. Justice Pradeep Nand Raj Jog, Judge, Delhi High Court



**On the occasion of release of first Annual Report of Mediation Centre on
8.11.2006**

**Left to right : Hon'ble Mr. Justice M.K. Sharma, Judge, Delhi High
Court; Hon'ble Mr. Justice Y.K. Sabharwal, the Chief Justice of the
Supreme Court of India**



Visit of Chinese Delegation to the Mediation Centre on 19.12.2006 led by Hon'ble Mr. Justice Hao Hongto, Chief Justice of Gansu Provincial High Court, China and accompanied with other Hon'ble Judges of the Court of Gansu Province; Also seen Mr. B.B. Chaudhary, ADJ, Judge Incharge, Mediation Centre, Tis Hazari, Delhi; Sh. V.B. Gupta, Distt. & Sessions Judge, Tis Hazari, Delhi; Sh. Vinod Yadav, ACJ, Tis Hazari and Sh. Anand Maheshwari, Advocate.

